

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) and (b). Yes. Such persons would, however, come under the quota of 150 Indian citizens admitted into Canada for permanent residence each year.

(c) No.

(d) Does not arise.

#### TRAINING OF PROJECT OFFICERS

**\*258. Prof. Agarwal:** (a) Will the Minister of Planning be pleased to state how many project directors, State-wise were recently trained at Nilokheri?

(b) Is there any scheme to train more project officers in different regions?

(c) Have any projects been entrusted to non-official agencies and if so, on what conditions?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** (a) A statement attached is laid on the Table. [See Appendix II, annexure No. 9.]

(b) No.

(c) First part—No,

Second part—Does not arise.

#### CLOTH FOR BIHAR AND WEST BENGAL

**\*264. Shri L. N. Mishra:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the supplies of cloth to Bihar and West Bengal have not been adequate after the recent relaxations in control over distribution and mills were allowed to sell their cloth to buyers of their own choice; and

(b) if so, the reasons for it?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) No. Supplies have been adequate.

(b) Does not arise.

#### COMMUNITY PROJECT

**\*265. Shri S. C. Samanta:** Will the Minister of Planning be pleased to state:

(a) how many completed questionnaire together with the project estimates have been received from State Governments and scrutinised and sanctioned by the Community Project Administration up-to-date (State, by State);

(b) the long term loan granted to each sanctioned project and the share of the grants-in-aid of the Central and State Governments in each case; and  
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(c) whether the requisite personnel to implement the projects have been trained?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** (a) Survey reports have been received from 12 State Governments, and project budget estimates from 18. After a preliminary scrutiny, provisional approval has been accorded to the programme for the quarter year ending 31st December, 1952.

(b) Pending consultation with project advisory committees and technical and financial scrutiny by the State Governments concerned, final approval of the programme has not yet been given.

(c) Some personnel have been trained, others are under training, and the question of training certain other categories of personnel is under consideration.

#### KHADI INDUSTRY

**\*266. Shri Jhulan Sinha:** (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that Khadi (i.e., handspun and handwoven cloth) industry is facing a serious crisis due to the huge accumulation of stock consequent upon its scanty consumption in the country?

(b) What steps, if any, are proposed to be taken to enable the industry to tide over the crisis and resume its normal production activities?

**The Minister of Commerce (Shri Karmarkar):** (a) Both in the Khadi and the handloom industry there has been a slump due to a fall in the demand for such cloth.

(b) Some discussions are going on with the parties interested to provide for a measure of immediate relief to Khadi workers. In regard to handloom products, State Governments and Ministers concerned appear to be mobilising public opinion to support handloom products. Government of India are taking steps to make long term arrangements for placing these industries on a better footing. A handloom Board has been constituted with definite objectives and the first meeting of the Board is likely to take place early next month. Prominent social workers have been invited to co-operate in the constitution of a Khadi and Village Industries Board. The funds required for these purposes are sought to be provided by the levy of a cess on mill cloth. It is hoped that all these measures will contribute to afford material relief for these industries.